

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4116
ANSWERED ON:05.09.2012
AADHAR TO CUT DOWN BOGUS ENROLMENTS
Adhalrao Patil Shri Shivaji;Yaskhi Shri Madhu Goud

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government is planning to get all students registered under the Sarva Shiksha Abhiyan to provide Aadhar based Identity;
- (b) if so, the details of the scheme prepared by the Union Government in this regard;
- (c) whether most expenditure incurred on SSA by the Union and State Governments is riddled with leakages;
- (d) if so, the details thereof;
- (e) the extent to which the use of biometrics to identify genuine students will help to cut down on bogus student enrollments; and
- (f) the time by which the revamped programme could be rolled out?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): Unique Identification Authority of India (UIDAI) will provide a Unique Identification Number (UID) to all children including school children who are enrolled under Aadhaar project. A Memorandum of Understanding (MoU) was signed between the Ministry of Human Resource Development (MHRD) and Unique Identification Authority of India (UIDAI) on 27th October, 2010 with the aim to enhance efficiency in monitoring of delivery of government benefits and services. This includes the effective implementation of the Sarva Shiksha Abhiyan (SSA) programme which extends benefits to elementary schools and children and its incorporation in educational data collected under the District Information System for Education (DISE) database annually.

(c) & (d): No, Madam, however instances of leakage of fund have been reported from few States, as in West Bengal in 2004-05, Haryana in 2005-06, 2008-09 and 2009-10, Himachal Pradesh in 2005-06, Andhra Pradesh in 2006-07 and 2010-11, Karnataka and Rajasthan in 2007-08, Uttar Pradesh in 2008-09 and Gujarat in 2009-10. The SSA programme has in place a financial management system which includes annual audit by an independent Chartered Accountant empanelled with Comptroller and Auditor General (CAG) of India, a concurrent financial review by the Institute of Public Auditors of India (IPAI) as well as system for internal audit. SSA conducts Quarterly Review Meetings with Finance Controllers of all States/UTs to monitor the utilization of funds.

(e) & (f): States have been provided an option to build an Aadhaar friendly child-wise database in the DISE, data capture format for 2012-13.